

M/S. Liberty Supari Trading Company Vs Secretary, Agricultural Produce Market Committee Sakaleshpura & Others

Court: Karnataka High Court

Date of Decision: May 25, 2021

Hon'ble Judges: P. B. Bajantri, J

Bench: Single Bench

Advocate: Chandrashekar

Final Decision: Dismissed

Judgement

P. B. Bajantri, J

In view of the peremptory order passed on 08.04.2021 regarding dismissal of this petition for non-prosecution, this petition is dismissed for non-

compliance of office objections.